- (iv) Further, Bihar will receive 1,373.5 MW from the NTPC and BSEB Joint Venture project of 1,980 MW.
- (v) Planning Commission has sanctioned Rs. 1,053 crore for Renovation and Modernization of two State Sector/JV power plants, namely; Barauni TPS units 6 and 7 (2×105 MW) and Muzaffarpur units 1 and 2 (2×110 MW) have been taken up under Backward Region Grant Fund of Planning Commission.

Disinvestment of CPSEs

*109. SHRI NARESH AGRAWAL: Will the Minister of FINANCE be pleased to state:

- (a) the present disinvestment policy of Government;
- (b) the details of the Central Public Sector Enterprises (CPSEs) disinvested by Government during the last three years, including the percentage of disinvestment;
- (c) the details of the target and revenue generated from disinvestment during the last three years; and
- (d) the details of the usage of the revenue generated by disinvestment during the last three years?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) The disinvestment policy of the Government is that:

- (i) already listed profitable Central Public Sector Enterprises (CPSEs) not meeting the mandatory public shareholding of 10% are to be made compliant by public offering out of Government shareholding or issue of fresh equity by the CPSEs concerned or a combination of both;
- (ii) all unlisted CPSEs having positive net worth, no accumulated losses and having earned net profit for three preceding consecutive years, are to be listed through public offerings out of Government shareholding or issue of fresh equity by the company or a combination of both; and
- (iii) further public offerings by profitable listed CPSEs taking into consideration their capital investment requirements with Government of India simultaneously or independently offering a portion of its shareholding in such CPSEs.

Written Answers to

- (iv) Government to retain at least 51 per cent equity and management control in all cases of disinvestment through public offerings.
- (v) Strategic Sale in loss making CPSEs, when efforts for their revival fail, is taken up on a case by case basis.

(b) and (c) The details of disinvestment during the last 3 years are as under:

Sl.	Name of	Target	Percentage	Percentage	Am	ount of
No.	CPSE	(Rs. in	of	of fresh	Proceeds	
		crore)	disinvest-	issue of	cc	llected
			ment by	shares by	(Rs.	in crore)
			GoI	CPSE	9	
					GoI	CPSE
1	2	3	4	5	6	7
2010-	-11					
1.	SJVN Limited		10.03	-21	1062.74	=
2.	Engineers		10	-	959.55	2
	India Limited					
3.	Coal India		10	-	15199.44	2
	Limited					
4.	Power Grid					
	Corporation					
	of India Limited		10	10	3721.17	3721.17
5.	MOIL		10	=	618.76	=
	Limited					
6.	Shipping		10	10	582.45	582.45
	Corporation					
	of India					
	Limited					
		40,000		Total	22,144.21	4,303.61
2011-	12					
1.	Power Finance		5	15	1144.55	3433.65
	Corporation Limit	ted				

20	Written Answers to	[RAJYA SABHA]		Starred	Questions
1	2 3	4	5	6	7
2.	Oil & Natural Gas Corporation Ltd.	4.91		12749.50	=
	40,0	00	Total	13,894.05	3,433.65
	2012-13 (till date)				
1.	National Building Construction Corporation Ltd.	10		124.97	÷
2.	Hindustan Copper Ltd.	5.58		807.03	≌
3.	NMDC Ltd.	10		5973.27	÷
4.	Oil India Ltd.	10		3141.51	=
5.	NTPC Ltd.	9.50		11457.54	-
	30,0	00 Total		21,504.32	=

(d) The details of disinvestment receipts allocated to various schemes during the past three years are given hereunder:

Sl. No.	Name of the Scheme	NIF F	NIF Fund Used (Rs. in crore)			
		Actuals 2010-11	Actuals 2011-12	RE 2012-13		
1.	Jawaharlal Nehru National Urban Renewal Mission	1031.42	1533.72	2344.80		
2.	Accelerated Irrigation Benefits Programme	1700.00	2442.76	3547.20		
3.	Rajiv Gandhi Gramin Vidyutikaran Yojana	2000.00	2086.04	3808.80		
4.	Accelerated Power Development and Reform Programme	52.00	0	0		
5.	Indira Awas Yojana	7000.00	0	0		
6.	National Employment Guarantee Scheme	10360.79	7831.53	14299.20		
444	Total	22,144.21	13,894.05	24,000.00		